

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

Sub: Nomination of Officer In-charge(s)/Link Officer In-charge(s).

In supersession of all earlier orders, I hereby authorize the following Judicial Officers posted in North District, Rohini Court Complex, Delhi to look after the work of the various branches as 'Officer In-Charge' and 'Link Officer In-Charge' as mentioned against their names with immediate effect:-

Administrative Work			
S. No.	Branch/Work Assigned	Officer In-charge	Link Officer In-charge
1.	Office of the undersigned	Principal District & Sessions Judge North District, Rohini Court, Delhi	Sh. Virender Bhatt District Judge (Comm. Court), North District, Rohini Court, Delhi
2.	Administration Branch-I	Sh. Satish Kumar, ASJ-03 North District, Rohini Court, Delhi	Sh. Vinod Yadav, PO MACT-02 North District, Rohini Court, Delhi
3.	Administration Branch-II & III	Sh. Vinod Yadav, PO MACT-02 North District, Rohini Court, Delhi	Sh. Gagandeep Singh, Spl Judge NDPS Act, North District, Rohini Court, Delhi
4.	Judicial Branch	Sh. Deepak Dabas, ADJ-01 North District, Rohini Court, Delhi	Ms. Ekta Gauba Mann, PO MACT-01 North District, Rohini Court, Delhi
5.	Vigilance Branch	Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi	Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi
6.	Leave Sanctioning Authority (Judicial Officers)	Sh. Virender Bhatt District Judge (Comm. Court), North District, Rohini Court, Delhi	Sh. Raj Kumar, ADJ-02 North District, Rohini Court, Delhi
7.	Leave Sanctioning Authority (Admn. I & II)	Sh. Satish Kumar, ASJ-03 North District, Rohini Court, Delhi	Sh. Pankaj Sharma, ASJ/Spl. FTC, North District, Rohini Court, Delhi
8.	Leave Sanctioning Authority, (Admn. III)	Ms. Niharika Kumar Sharma, ACJ/CCJ/ARC North District, Rohini Court, Delhi	Sh. Virender Singh, SCJ/RC North District, Rohini Court, Delhi
9.	First Appellate Authority (RTI)	Sh. Raj Kumar, ADJ-02 North District, Rohini Court, Delhi	Sh. Surender Mohit Singh, ADJ-04 North District, Rohini Court, Delhi
10.	Transparency Officer (under RTI Act), RTI Branch	Sh. Shivaji Anand, ASJ-04 North District, Rohini Court, Delhi	Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi
11.	Bail Section	Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi	Sh. Virender Kumar Kharta, ASJ-01 (POCSO) North District, Rohini Court, Delhi
12.	Controlling Officer, Accounts	Sh. Satish Kumar, ASJ-03 North District, Rohini Court, Delhi	Sh. Vinod Yadav, PO MACT-02 North District, Rohini Court, Delhi
13.	Head of Office, Accounts	Sh. Gagandeep Singh, Spl Judge NDPS Act North District, Rohini Court, Delhi	Sh. Deepak Dabas, ADJ-01 North District, Rohini Court, Delhi
14.	Purchase Cell	Chairman, Purchase Committee North District, Rohini Court, Delhi	Administrative Civil Judge North District, Rohini Court, Delhi
15.	Nazarat Branch	The Administrative Civil Judge North District, Rohini Court, Delhi	The JSCC/ASCJ/Gdn. Judge North District, Rohini Court, Delhi
16.	Accounts Branch (North) Cash Branch (North) Fine & Audit Branch (North)	Sh. Ram Charan Dhiwar Account Officer (Drawing & Disbursing Officer)	----
17.	Record Officer	Ms. Sonu Chugh Branch In-Charge, Accounts Branch North District, Rohini Court, Delhi	Sh. Sohan Prakash Branch In-Charge, RTI/Vigilance/Hindi, North District, Rohini Court, Delhi
18.	Public Information Officer (PIO)	Sh. Ram Charan Dhiwar, AO North District, Rohini Court, Delhi	Ms. Monika Bajaj, AAO North District, Rohini Court, Delhi

- Note:-**
- As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer In-charge shall look after the work of the concerned branch.
 - Any correspondence with the Hon'ble High Court of Delhi and other Ld. Principal District & Sessions Judge(s) shall be done by the undersigned.



(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North District : Rohini Court : Delhi.

28595-28694

No. _____/F2N(4)/Admn.(North)/RC/2022

Dated, Delhi the 20/09/22

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Headquarter), Delhi.
3. The Ld. Principal District & Sessions Judge (North-west), Rohini Courts, Delhi.
4. All the Judicial Officers posted in North District, Rohini Courts, Delhi.
5. The Secretary, DLSA (North), Rohini Courts, Delhi.
6. Branch In-charges of North & North-West, Rohini Courts, Delhi.
7. The Record Officer (RTI), North District, Rohini Courts, Delhi.
8. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Rohini Courts, Delhi.
10. The Dealing Assistant, Facilitation Centre, Rohini Courts, Delhi.
11. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
12. The Record Officer, North District, Rohini Courts, Delhi.
13. Official concerned.
14. The Branch In-charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
15. PS to the undersigned.

Principal District & Sessions Judge
North District : Rohini Court : Delhi.


20/9/22